

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3955
ANSWERED ON:30.04.2012
LAND ACQUIRED FOR FOUR LANING OF NH-14
Jakhar Shri Badri Ram

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there are reports of repeated dharna and demonstrations being staged by the farmers at district headquarters against the compensation of land acquired for four laning of NH-14 Byawar-Pindwada at old DLC rates;
- (b) if so, the details thereof;
- (c) whether any proposal has been received by the State Government in this regard; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (d) As reported by NHAI, a dharna was staged by few farmers on 26.08.2011 at District Headquarters Pali under the banner of Kissan Sangrash Samiti who submitted a memorandum to the District Collector demanding compensation for acquired land and rehabilitation of affected persons due to acquisition of structures and commercial establishments based on DLC 2011 rates. Compensations has been determined by the Competent Authority (Land Acquisition), ADM Pali, based on the market rate (DLC rate) prevailing at the time of publication of 3 (A) in accordance with section 3 (G) of National Highway Act, 1956.